NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30, 31/ (IB)/2017

NAME OF THE PETITIONER(S)

: M. ANTHONY PETER

NAME OF THE RESPONDENT(S)

: PDF ESTATES INDIA LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pen'n'oner

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E.e. Rameth Coursel don Pentioner.

ORDER

Counsel for petitioner present and stated that he has not filed the proof of sending notice to the respondents as directed. He prayed time for sending notice to the respondent. Time is extended at request with a direction to file proof of sending notice to the respondent for their appearance and for making submissions by way of an affidavit by the next date of hearing. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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